TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2012

Dated:23.07.2022

NOTICE

This is to inform to all concerned that the Bench of Hon'ble Mr. Subodh Kumar Gupta, Member-I will take up the matters listed before Court No.1 on 25.07.2022.

PPS/CM/DO/AO

Copy to: -

- 1. Notice board
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- 3. Registrar-cum-Principal Secretary, TDSAT
- 4. Registrar, TDSAT
- 5. Dy. Registrar, TDSAT
- 6. PPS to Hon'ble Chairperson, TDSAT
- 7. PS to Hon'ble Member-I & II
- 8. Mr. D.B. Chetri, PPS